

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 761 (ND)/2018

CA No. 769/C-III/ND/19

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs

M/s. Ortel Communications Ltd.

....PETITIONER

...RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 25.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr. Ritin Rai, Mr.Raghav Shanker, Mr.Madhav Kanoria,
Mr. Srideepa Bhattacharya, Ms. Neha Shivhare and Mr.
Arshiya Sharda, Advocates

For the Corporate Debtor

:

ORDER

Counsel for the Applicant is Present. Counsel for Resolution Professional is present. Counsel for CoC is present. Respondents are directed to file reply.

Put up on 25.11.2019

-sd-

(K. K. VOHRA)
MEMBER (TECHNICAL)

-sd-

(Ch. Mohd. Sharief Tariq)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 761 (ND)/2018

CA No. 770/C-III/ND/19

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs

M/s. Ortel Communications Ltd.

....PETITIONER

...RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 25.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Applicant :-

For the Corporate Debtor :

Counsel for Resolutional Profesional :Mr. Hitesh Sachar, Ms. Namita Jose, Advocates

ORDER

Counsel for Resolution Professional is present. Status Report is taken on record.
Matter stands closed.

-Sol-

(K. ...
MEMBER (TECHNICAL)

-Sol-

(Ch. Mond. Sharief Tariq)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 761 (ND)/2018

CA No. 771/C-III/ND/19

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs

M/s. Ortel Communications Ltd.

....PETITIONER

...RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 25.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant

For the Corporate Debtor

: Mr. Ananyaa Mazumdar, Mr. Ivo D'Costa, Advocates

:

ORDER

Counsel for the Applicant is Present. Counsel for Resolution Professional is present. No representation on behalf of the Committee of Creditors. Applicant is directed to send private notice to the Committee of Creditors. Resolution Professional is directed to file reply.

Put up on 25.11.2019.

-Sd-

(K. K. VOHRA)
MEMBER (TECHNICAL)

-Sd-

(Ch. Mohd. Sharief Tariq)
MEMBER (JUDICIAL)